

**THE HIGH COURT OF MADHYA PRADESH**

**M.Cr.C. No. 31984 of 2020**

**(Nanuram Vs. State of MP)**

**Indore, Dated: 23/9/2020**

Shri S.K. Meena learned counsel for the applicant.

Shri Viraj Godha learned counsel for the Respondent/State.

Heard through video conferencing.

Learned counsel for applicant seeks permission to withdraw the M.Cr.C.

Prayer is allowed.

M.Cr.C. is dismissed as withdrawn.

C.C. as per rules.

**(Prakash Shrivastava)  
Judge**

BDJ